

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VINOD SINGH RAWAT

IA 24295/2020, in Petition(s) for Special Leave to Appeal (Crl.)
No(s). 2196/2020

SHIV KUMAR

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 24295/2020 - EXEMPTION FROM FILING O.T.)

Date : 18-01-2022 These matters were called on for hearing today.

For Petitioner(s) Mr. Gautam Kumar Laha, Adv
Mr. Praveen Agrawal, AOR

For Respondent(s)
Mr. Sarvesh Singh Baghel, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

The office report indicates that respondent No.1 has already
filed the counter affidavit.

Service is not complete in respect of respondent Nos. 2 to 7.

Ld. Counsel for the petitioner submits that he will file an
application for deletion in respect of Respondent Nos. 2 to 7, as
they are proforma parties. He shall do the needful within a period
of two weeks.

List again on 18.2.2022.

VINOD SINGH RAWAT
Registrar